

बुलार्ड, 1978 को एक परिपक्व जारी किया गया था जिसकी प्रतिनिधि सभा पटल पर रख दी गई है। [सन्मालय में रखा गया। बेल्जिए संख्या एल०डी०— 3036/78]।

भादस में उल्लिखित घनघि को 31 दिसम्बर, 1978 से और आगे बढ़ाये जाने पर घनघ से विचार किया जा रहा है।

**Supply of Aluminium for Manufacture of Conductors by S.E.B.**

3208. SHRI SUKHENDRA SINGH:  
SHRI SUBHASH AHUJA:

Will the Minister of ENERGY be pleased to state:

(a) whether there is around shortage of E.C. Grade Aluminium required by the State Electricity Boards for manufacturing ACSR/AAC conductors for their transmission and distribution programmes; and

(b) if so, what steps Government are taking to meet this shortage?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). In view of the shortfall in indigenous production of Aluminium, import of Electrical Grade Aluminium has also been arranged to the extend found necessary.

**Lathi Charge and Firing to Control Mob Protesting against Forcible Sterilisation**

3209. SHRI PABITRA MOHAN PRAHDAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of villages or places where Government stooped to lathi charge and firing to control the mob that protested the forcible sterilisation of men during the Emergency under the 5 point plan of Shri Sanjay Gandhi and also under the then Government at the Centre; and

(b) the number of persons who either succumbed to injuries or died or were arrested or kept in prison in that connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Retrenchment of Workmen from Pong Dam**

3210. SHRI U. S. PATIL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that in June 1978 (volume 30, No. 2) issue of Journal of Institution, Military Engineers, in the article Beas Project written by Major General T. V. Jeganathan, General Manager, Beas Project has stated that as many as 10640 workmen have been retrenched from unit II (Pong Dam Project) out of 16000 employed workmen there; and

(b) if so, what compensation has been paid to these workmen and how many out of them have been absorbed or given alternate employment?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) About 10640 workers were retrenched in a phased manner from the Beas Project Unit II (Pong Dam) out of the total number of 16000 rendered surplus.

(b) The workers due for retrenchment were given retrenchment compensation as admissible under the industrial Disputes Act 1947. In addition, under a settlement arrived at with the Trade Unions on 28-6-1977, workers retrenched after 28-6-1977 who were not entitled to retrenchment compensation, not being covered under the definition of 'workmen' were given ex-gratia equal to retrenchment compensation. Further workers who were not entitled to gratuity under the Payment of Gratuity Act 1972, were given ex-gratia equal to half of the gratuity admissible had they been employed in factory establishment.

About 5550 workers were assisted in securing alternate employment upto October, 1978.

#### पिछड़े राज्यों के लिये नियतन

3211. श्री गोविन्द राम बिरो : क्या योजना कंभी यह बताने की कृपा करेंगे कि :

(क) योजना प्रायोग द्वारा, कौन राष्ट्रीय नियतन की तुलना में, विभिन्न राज्यों के लिये निर्धारित प्रस्तावित नियतन की प्रतिबन्धता क्या है ; और

(ख) क्या अपेक्षाकृत विकसित राज्यों के लिये नियतन की तुलना में विकासशील/पिछड़े राज्यों के लिये प्रस्तावित नियतन अधिक हैं जिम से उन्हें विकसित राज्यों के बराबर लाया जा सके ; और यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) और (ख). 1978-83 के लिए राज्यों की पंच वर्षीय योजनाओं और केन्द्र से अंतरण द्वारा उन के बीच में किए जाने वाले संसाधनों के पूर्ण आवंटन को अभी नियत किया जाना है ।

#### Holding of Triple Charge by Secretary, Electronics Commission

3212. SHRI BHAGAT RAM: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Secretary, Electronics Commission of India has also been appointed as Secretary, Department of Science and Technology and Director-General, CSIR in addition to his present duties;

(b) whether in the past three Scientists used to hold these posts separately;

(c) whether all the three departments have been merged; and

(d) with what aims and objects, these decisions have been taken and whether one person will be in a position to run three vast departments efficiently?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) For a very brief period (from 10-10-1978 to 1-12-1978), Secretary, Department of Science and Technology and Director

General, CSIR held the posts of Secretary, Department of Electronics and Chairman, Electronics Commission, as a purely interim measure of administrative convenience.

(b) Yes, Sir.

(c) No, Sir.

(d) Secretary, Department of Science and Technology does not hold the post of Secretary, Department of Electronics any longer but holds the post of Director-General, CSIR. Government consider that this is conducive to administrative convenience and efficiency.

#### Payment of Power Tax by N.D.M.C.

3213. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that New Delhi Municipal Committee has stopped payment of power tax to Delhi Municipal Corporation for the power supplied to it and have sought legal opinion in the matter;

(b) if so, Government's reaction therein; and

(c) steps proposed to be taken by Government to find out a solution to this dispute between the civic bodies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR S. D. PATIL) : (a) Yes, Sir.

(b) and (c). The matter is under consideration of Delhi Administration.

#### Post of Hindi Officer

3214. SHRI RAM VILAS PASWAN: Will the Minister of DEFENCE be pleased to state:

(a) whether a post of Hindi Officer has been filled up recently in the Ministry of Defence;

(b) whether the post was filled without inviting fresh applications;